

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-65 -2020 (WPCR)

Jyoti @ Anita Vaigankar & ors. Petitioner

V e r s u s

State of Goa and anr. Respondents.

Adv. Ms. S. Chodankar for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 16th December, 2020.****ORDER:**

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

AP/-